

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| S. No | Matter No. | Cause Title | DFR No. & Date | Defect cured on | Caveat (if any) | To be listed on |
|--------------|--|--|----------------------------|---------------------------------|--|------------------------|
| 1. | IA 108 of 2017 in DFR No. 4240 of 2016 (IA 108/17- for condonation of delay in filing the appeal) | M/s. Ramnad Solar Power Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors. | 4240/2016 dated 26/12/2016 | 6/2/2017 | | 20/2/2017 |
| 2. | IA 106 of 2017 in DFR No. 4239 of 2016 (IA 106/17- for condonation of delay in filing the appeal) | M/s. Kamuthi Renewable Energy Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors. | 4239/2016 dated 26/12/2016 | 6/2/2017 | | 20/02/2017 |
| 3. | IA 104 of 2017 in DFR No. 4238 of 2016 (IA 104/17- for condonation of delay in filing the appeal) | M/s. Adani Green Energy (Tamilnadu) Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors. | 4238/2016 dated 26/12/2016 | 6/2/2017 | | 20/02/2017 |
| 4 | DFR 246 of 2017 (for maintainability) | Prayas Energy Group v. Coastal Gujarat Power Limited & Ors. | 246/2017 dated 20/1/2017 | 8/2/2017 | J. Sagar for Coastal Gujarat Power Ltd. | 21/02/2017 |
| 5 | DFR 247 of 2017 (for maintainability) | Prayas Energy Group v. Adani Power Limited & Ors. | 247/2017 dated 20/1/2017 | 8/2/2017 | | 21/02/2017 |
| 6. | IA 123 of 2017 in DFR No. 142 of 2017 (IA 123/17- for condonation of delay) | Essar Oil Limited v. Gujarat Electricity Regulatory Commission & Ors. | 142/ 2017 dated 11/1/2017 | 8/2/2017 | | 22/02/2017 |
| 7. | 44 of 2017 | Essar Oil Limited v. Gujarat Electricity Regulatory Commission & Ors. | 238/2017 dated 19/1/2017 | 8/2/2017 | | 22/02/2017 |
| 8. | 45 of 2017 | Gail (India) Ltd. v. Petroleum & Natural Gas Regulatory Board & Anr. | 263/2017 dated 23/1/2017 | 9/2/2017 (P & NG) | | 03/03/2017 |
| 9. | IA 127 of 2017 in DFR No. 262 of 2017 (IA 127/17- for condonation of delay in filing the appeal) | Kerala State Electricity Board Ltd. v. Central Electricity Regulatory Commission & Ors. | 262/2017 dated 23/1/2017 | 10/2/2017 | | 14/03/2017 |

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| 10. | IA 129 of 2017 in DFR No. 67 of 2017 (IA 129/17-for condonation of delay in filing the appeal) | M/s. Essar Power (Jharkhand) Ltd. v. Central Electricity Regulatory Commission & Ors. | 67 of 2017 dated 4/1/2017 | 10/2/2017 | | 14/03/2017 |
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Dated : 14/02/2017

By Order
Sd/-
Registrar